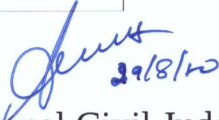


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 31.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 1726/2007	O.S 508/2018
2. O.S. 620/2012	O.S 560/2018
3. O.S. 1102/2013	O.S 46/2019
HEARING	HEARING
4. EX. 15/2004	MISC. 23/2011
5. EX. 6/2008	O.S 1598/2013
6. O.S. 776/2008	O.S. 1602/2013
7. O.S 4/2015	O.S 1796/2013
8. O.S 1224/2015	O.S 1798/2013
9. O.S. 712/2017	O.S 1800/2013
10. O.S. 884/2018	O.S 1802/2013
EVIDENCE	EVIDENCE
11. O.S. 1192/2014	O.S. 338/2014
12. O.S. 1308/2014	O.S. 1042/2017
13. O.S. 1600/2014	O.S. 520/2016
14. O.S. 152/2015	O.S. 1302/2016
15. O.S. 362/2015	O.S. 678/2019


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 523/2020 (SUMMONS) IA/1/2020		SRI. P. RAJANNA REP BY P SEETHARAMAIAH Vs SMT. MUNIYAMMA	D.S.JAYARAJ
2	O.S. 605/2011 (HEARING) IA/1/2011		B.R RATHNA Vs SATHISH PAI	K. VARADARAJAN
3	O.S. 753/2012 (HEARING)		MUNICHIKKAMMA Vs RAJANNA	B.S. KRISHNA MURTHY
4	O.S. 901/2012 (HEARING) IA/1/2012		N. RAMESH Vs N. JAYARAMA	K. V. VENKATESH
5	O.S. 625/2014 (HEARING) IA/1/2014		S. RAMACHANDRA Vs CHIEF SECRETARY TO GOVERNMENT OF KARANTAKA	A. V. SRINIVAS
6	O.S. 1365/2014 (HEARING) IA/1/2014 IA/2/2014		INNOVATIVE TELESERVICES Vs Y. L. NAGAVAMSHI	SUDEEP V. C.
7	O.S. 1491/2015 (HEARING) IA/1/2015		CLEAN CITY ESTATES LTD REP G.S.MURALI KRISHNAN Vs SRINIVASA	M.K.SHIVARAM
8	O.S. 867/2017 (HEARING) IA/1/2017		GOVINDAPPA Vs ALWYN M M MEDINA	BSS
9	O.S. 979/2017 (HEARING) IA/1/2017		MANJUNATH C Vs MANJULA T	B RANGASWAMY
10	O.S. 633/2018 (HEARING) IA/1/2018 IA/2/2018		H.S SHANTHAMMA Vs THE BANGALORE DEVELOPMENT AUTHORITY REP BY ITS COMMISSIONER	K. SHIVASHANKAR
11	O.S. 133/2019 (HEARING) IA/1/2019		RITA E M Vs PWCAOA, PROVIDENT WELWORTH CITY APARTMENTS OWNERS ASSOCIATION REP BY SHANTHA GOWDA H B	NITIN A M AND ASSOCIATES
12	O.S. 1079/2019 (HEARING) IA/1/2019		ABDUL MAJIT KHAN Vs N. RAJAPPA	L. MALLIKARAJUNA
13	O.S. 1095/2019 (HEARING) IA/1/2019		N. SRINIVASA REDDY Vs A.H. SHOAI B MOHAMMED	V. VIJAYASHEKARA GOWDA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1379/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		PEARL COMMUNITY ONE DEVELOPERS OVT LTD REP BY CHRISLYN CARDOZA Vs ECO HARMONY REP BY PRASOB LOUIS PANAVILAKAATH ALIAS PRASOB KUMAR	C.K. DHARANEESHWARAN
15	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI Vs M. SOMASHEKAR	C.K NANDAKUMAR
16	O.S. 1645/2019 (HEARING) IA/1/2019		T.V.S. RAJASHEKAR Vs K.NARAYANAPPA	V. CHANDRAKANTHAN
17	O.S. 1307/2007 (EVIDENCE.) IA/1/2007		K. V. RAMAIAH Vs H. R. RAMAMURTHY	RAJKUMAR
18	O.S. 1831/2007 (EVIDENCE.) IA/1/2007		MOHAMMED AAMIR JAN Vs HONNAMMA	L. KRISHNA REDDY
19	O.S. 1117/2008 (EVIDENCE.) IA/1/2008		MOHAMMED YOUSUFF Vs SAJEEDA	H. R. ANANTHAKRISHNAMURTHY
20	O.S. 1787/2013 (EVIDENCE.) IA/1/2013		GANESH Vs GOWRAMMA	RAJESH GOWDA
21	O.S. 879/2014 (EVIDENCE.) IA/1/2014		G. H. RAMACHANDRA Vs KAMALAMMA	AMARBABU.M
22	O.S. 1203/2014 (EVIDENCE.) IA/1/2014		RAJAMMA Vs KEMPAHANUMAIAH	S.V.SRINIVASAN
23	O.S. 1297/2014 (EVIDENCE.) IA/1/2014		MUNIGANGAMMA Vs G.C.NARAYANAPPA	CHALAPATHY AND SRINIVAS
24	O.S. 1337/2014 (EVIDENCE.) IA/1/2014		JEEYAR EDUCATION TRUST Vs MUDDEGOWDA	V. SANJAY KRISHNA
25	O.S. 1345/2014 (EVIDENCE.) IA/1/2014		K. SUDHAKAR REDDY Vs VENKATESH	Y. N. RAMANNA
26	O.S. 1381/2014 (EVIDENCE.) IA/1/2014		VENKATAMMA Vs R. MAMATHA	H. M. GOPAL
27	O.S. 343/2010 (ARGUMENTS) IA/1/2010		NARAYANAGOWDA Vs D. VENKATEGOWDA	C. RAJANNA and ANR.
28	O.S. 591/2011 (ARGUMENTS) IA/1/2011		SHOBHA GOWDA Vs G.K MURTHY	BA RAVIRAJ and ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 811/2013 (ARGUMENTS) IA/1/2013		NARAYANAMMA Vs G. UDHAYA SURIYAN	T. M. CHOWDA REDDY
30	O.S. 1205/2016 (ARGUMENTS) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs NIRMALA	Nagaiah
31	O.S. 407/2019 (ORDERS.) IA/1/2019		VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
Cases listed below are adjourned due to Covid 19				
32	O.S. 259/2013 (STEPS) IA/1/2013	09-10-2020	GANGEGOWDA Vs LAKSHMAIAH	OMKARAMURTHY.G AND GANGEGOWDA K.R.
33	O.S. 1687/2013 (STEPS) IA/1/2013 IA/2/2013	09-10-2020	SUSHEELA Vs CHIKKABBAIAH	RAMESH ADITHYA
34	O.S. 1341/2015 (STEPS) IA/1/2015	09-10-2020	A.C.RAGHURAM Vs HANUMAKKA	M V VEDACHALA
35	O.S. 1513/2015 (STEPS) IA/1/2015	09-10-2020	RATHNAMMA Vs CHENNAMMA	L.SURESH.
36	O.S. 875/2016 (STEPS) IA/1/2016	09-10-2020	MAYANNA Vs NARAYANASWAMY	B.C.K.R
37	O.S. 1019/2016 (STEPS) IA/1/2016	09-10-2020	DHARMALINGAM Vs ALUMELAMMA	KHN
38	O.S. 1215/2016 (STEPS) IA/1/2016	09-10-2020	LALITHA NAGARAJAN REP K M PRADEEP Vs B G VENKATACHALA	Nagaiah
39	O.S. 1255/2016 (STEPS) IA/1/2016	09-10-2020	SHIVAPPA R Vs LALITHA SOMASHEKHAR	TLN
40	O.S. 609/2017 (STEPS)	09-10-2020	UCO BANK REP VINEETA KUMARI Vs B V GANGAMMA	KRP
41	O.S. 589/2018 (STEPS) IA/1/2018	09-10-2020	MASOOD ALI Vs CENTURY REAL ESTATE HOLDINGS PVT LTD REP BY PRASAD PAI	RAVI. B. NAIK ASSOCIATES
42	O.S. 1115/2018 (STEPS) IA/1/2018	09-10-2020	A.K. ALAGARSAMY Vs SAROJAMMA	A. SHIVARAM
43	O.S. 1401/2018 (STEPS) IA/1/2018	09-10-2020	SAVITHA Vs K.V. SUBRAMANYAM ALIAS K. VENKATAT SUBRAMANYAM	S. MANJUNATH.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 699/2015 (SUMMONS) IA/1/2015	09-10-2020	G.SATHISH NAVADA Vs M.NAGARAJ	V.VISHWANATH
45	O.S. 585/2018 (SUMMONS) IA/1/2018 IA/2/2018	09-10-2020	PANCHUMARTHI LAKSHMI SRINIVAS Vs N. SHIVAKUMAR	K.R POORNA PRASAD
46	O.S. 431/2019 (SUMMONS) IA/1/2019	09-10-2020	CHIKKEREGOWDA Vs MAHESH	S. RAVISHANKAR
47	O.S. 470/2019 (SUMMONS) IA/1/2019	09-10-2020	K. RANGANATH Vs THE VILLAGE ACCOUNTANT	L.S LAW FIRM
48	O.S. 735/2019 (SUMMONS) IA/1/2019	09-10-2020	ASHOK KUMAR P. Vs ARUNA	PRASAD K.P
49	O.S. 739/2019 (SUMMONS) IA/1/2019	09-10-2020	CHANDRASHEKAR NAGARAJ REP BY H P VENKATESH Vs DEVARAJU R.	R. PRAMOD
50	O.S. 753/2019 (SUMMONS) IA/1/2019	09-10-2020	RANGANATH M.K. Vs PULIPATI VENKATARATNAM	T.M. CHOWDA REDDY
51	O.S. 785/2019 (SUMMONS) IA/1/2019	09-10-2020	G. NANJUNDAPPA Vs VARALAKSMI	K. ABHINAV ANAND
52	O.S. 549/2020 (SUMMONS) IA/1/2020	09-10-2020	V A SREERAMIAH SETTY Vs MARIA A	RUDRESHA
53	O.S. 781/2012 (AMENDMENT) IA/1/2012 IA/2/2012 IA/3/2012	09-10-2020	SARASWATHI BAI@SARASA BAI Vs RAJANNA	S. GIRISH
54	O.S. 1711/2008 (EVIDENCE.)	09-10-2020	AMMAYAMMA Vs H. S. ANNAYAPPA	G. SHANTHA and ANR.
55	O.S. 1741/2008 (EVIDENCE.)	09-10-2020	P. VENKATESH Vs K. LAKSHMINARASIMHAIAH	KESHAV REDDY
56	O.S. 1395/2014 (EVIDENCE.) IA/1/2014	09-10-2020	N. KRISHNAPPA Vs JAYAMMA	V. VIJAYASHEKARA GOWDA
57	O.S. 315/2015 (EVIDENCE.) IA/1/2015	09-10-2020	VIDYA NARAYAN Vs AJJAPPA	MOHAMMED NIYAZ
58	O.S. 363/2015 (EVIDENCE.) IA/1/2015	09-10-2020	H C YASHODA Vs SHAMMURTHY	VEDHUKUMAR Y.S.
59	O.S. 1155/2015 (EVIDENCE.) IA/1/2015	09-10-2020	G.KONDAPPA Vs CHOWDAMMA	ASHOKA.S.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 321/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	09-10-2020	V. DEEP KUMAR Vs RAMAKRISHNA	RAMESH G.P
61	O.S. 493/2019 (EVIDENCE.) IA/1/2019	09-10-2020	DHANDAPANI Vs S. MANJUNATHA	H.B KESHA MURTHY
62	O.S. 1135/2019 (EVIDENCE.) IA/1/2019	09-10-2020	GIRISH N. Vs USHADEVI	S. SHANKARACHAR
63	O.S. 429/2014 (DEFENCE EVIDENCE) IA/1/2014	09-10-2020	A. PRAKASH Vs JAYAMMA	V.VISHWANATH AND N.M.VINOD KUMAR
64	O.S. 1325/2015 (DEFENCE EVIDENCE) IA/1/2015	09-10-2020	LALITHA NAGARAJAN Vs SOWBHAGYA	GIRIGOWDA.B
65	O.S. 1241/2015 (A.D.R) IA/1/2015	09-10-2020	S.A.MUNIYAPPA Vs V.HANUMAPPA REDDY	M.S. HARINATH
66	O.S. 311/2016 (A.D.R) IA/1/2016 IA/2/2016	09-10-2020	CHIKKANNA Vs SANJEEVAPPA	V B SHIVAKUMAR
67	O.S. 319/2016 (A.D.R) IA/1/2016	09-10-2020	AMMAYYAMMA ALIAS PAPAMMA Vs G.CHIKKANNA	LAKSHMI S B.
68	O.S. 577/2019 (A.D.R) IA/1/2019 IA/2/2019	09-10-2020	M P MAHADEVASWAMY Vs VIJAYALAKSHMI	M MURALI BABU
69	O.S. 1331/2019 (A.D.R) IA/1/2019	09-10-2020	KAMASANI MUNI REDDY Vs YELLAPPA ALIAS VADDARA YELLAPPA	B. ROHINI DEVI
70	O.S. 539/2020 (A.D.R) IA/1/2020	09-10-2020	G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
71	O.S. 935/2013 (CALL ON) IA/1/2013	09-10-2020	K. NASRULLA SHARIFF Vs SHAMSHUDDIN	RIYAZ AHMED SHERIFF
72	O.S. 1549/2014 (CALL ON) IA/1/2014	09-10-2020	RADHIKA ARORA Vs MR ALI JAN	RAJAGOPALA NAIDU
73	O.S. 601/2017 (CALL ON) IA/1/2017	09-10-2020	T HANUMANTHARAYAPPA Vs VENKATESH	M R MUNIRAJU
74	O.S. 295/2018 (CALL ON)	09-10-2020	N. GIRISH Vs PADMAMMA	S. SRINIVASA REDDY

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	FDP 1/2018 (CALL ON)	09-10-2020	CHANNAPPA Vs SAMPANGI ALIAS SAMPANGAPPA	ISAAC
76	O.S. 599/2018 (CALL ON) IA/1/2018	09-10-2020	JAYAMMA Vs THE COMMISSIONER	B.S JAGADEESH
77	O.S. 1097/2018 (CALL ON) IA/1/2018	09-10-2020	VENKATESH Vs VENKATESH ALIAS VENKATESHAIAH	M.R MUNIRAJU
78	O.S. 1304/2018 (CALL ON) IA/1/2018 IA/2/2018	09-10-2020	NAGARATHNAMMA Vs ALIAS M OOMMEN	K T SHESHAGIRI
79	EX 19/2019 (CALL ON)	09-10-2020	S. BABA Vs MEHABOOB	M. PRABHAKAR
80	O.S. 1171/2013 (OBJECTIONS) IA/1/2013	09-10-2020	CHAND PASHA Vs K. NASIFULLA SHARIFF	N. NAGARAJA
81	O.S. 875/2017 (OBJECTIONS) IA/1/2017	09-10-2020	G N GAJENDRA KUMAR Vs VAHE PROJECTS PVT LTD REP S SUDHAKARA	G N JANARDHANA AND ASSOCIATES
82	O.S. 775/2019 (OBJECTIONS) IA/1/2019 IA/2/2019	09-10-2020	CHANDRASHEKAR GOWDA Vs SOBHA DEVELOPERS LIMITED REP BY ITS MANAGING DIRECTOR	G. VIKRAM
83	O.S. 1279/2019 (OBJECTIONS) IA/1/2019	09-10-2020	K. SHIVASHANKAR Vs VAJRAPPA	MUTHURAJ S.
84	O.S. 1691/2019 (OBJECTIONS) IA/1/2019	09-10-2020	CHAITRA V.R Vs MARUTHI	LAWYERS CENTRE